

F.No. J-11017/21/2017-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 12th February, 2020

ORDER

The President is pleased to engage **Shri Ardhendumauli Kumar Prasad**, Advocate as a Central Government Counsel for conducting Central Government litigation (except cases of Railways & Taxation) before the High Court of Patna, as mentioned in the table below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

High Court of Patna
Central Government Counsel

Name of Advocate (Shri)	Contact details	Enrollment No.
Ardhendumauli Kumar Prasad	Office: 404, Shivani Indra Apartment, Shri Krishna Nagar, Patna-800001 Mob: 9818612800, 9350222800 Email: patnaoffice@ardhendumauli.com	770/2003 (Bihar State Bar Council)


2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. & 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. S. D. Sanjay, ASGI, Patna High Court, 205, Venkatesh Apartment, Near Land Development Bank, Buddh Marg, Patna-800001 (Bihar).
3. The Registrar, High Court of Patna, Bihar.
4. Shri Anjani Kumar Sharan, Asstt. SGI, Patna High Court, Satguru Sadan, Road No. 13-B, Rajendra Nagar, Patna-800016 (Bihar).
5. The Central Government Counsel as above.
6. One copy of this order has been uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
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